

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/213/2016
NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others
NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

JOSE JOLLYCHAN

Petitioner etc.

Representing

Justine George & 9 others



Srikant Mohan

Counsel to

Sai vil

ORDER Respondent

P.v.p. Sai vihari
Mr. K. Gowtham Kumar

Mr. Jose Jolly PCS for the Petitioner and Mr. T.V.P. Sai Vihari Counsel for Respondent Present.
Counsel for the respondents prayed for time for filing a memo for adopting the counter of R1
by R2 to R16. At request, time is enlarged. Put up on 28.08.2017 at 10.30 A.M.

Sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Sd/-
(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)